

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 3319**  
TO BE ANSWERED ON 12.07.2019

**Forest Villages**

3319. SHRI KANAKMAL KATARA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of forest villages in the country including Rajasthan, State-wise;
- (b) the details of criteria for recognizing any village as the forest village;
- (c) whether development works are being undertaken by the Government in the said forest villages; and
- (d) if so, the details thereof along with the funds utilized in this regard during the last three years, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) As per information received from respective State Governments and Ministry of Tribal Affairs, the number of the forest villages in forest areas and villages inside the core/critical tiger habitat in the country, State-wise, including Rajasthan, is given at **Annexure-I**.
- (b) As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, “forest village” means the settlements which have been established inside the forests by the forest department of any State Government for forestry operations or which were converted into forest villages through the forest reservation process and includes forest settlement villages, fixed demand holdings, all types of *taungya* settlements by whatever name called, for such villages and includes lands for cultivation and other uses permitted by the Government.

Hence a forest villages is the area where in people were settled by the forest department in past and were allotted land for cultivation and for residential purpose with a view to get persons for forestry works.

(c) & (d) Developments work like road, drinking water, school, electrification, sanitation, etc are done in forest settlement villages by the respective line departments and forest department of a State Government. Such details are not collated in the Ministry of Environment, Forest and Climate Change. However, under the Centrally Sponsored Scheme of Project Tiger, funding assistance is provided to the tiger reserves, based on their Annual Plan of Operations for various activities which *inter alia* include anti-poaching measures, habitat development, staff welfare, eco-development etc. Besides, voluntary village relocation is also a key component, funding assistance for which is provided to make the core / critical tiger habitat of a tiger reserve inviolate as mandated under Wildlife (Protection) Act, 1972. The details of funds released / utilized under the Centrally Sponsored Scheme of Project Tiger during last three years and the current year, State-wise including Rajasthan is given at **Annexure-II**.

In addition, Ministry of Tribal Affairs had implemented a programme for development of forest villages since 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in 2,474 forest villages/habitations that were covered under the scheme spread over twelve States in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation.

Components funded under Gram Vikas Yojana are covered under other schemes of Ministry of Tribal Affairs particularly Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275(1) of the Constitution of India where grants have been increased. During the last three years and the current year funding requirement of the various components of the said special area programme has been done through other schemes of the Ministry. The details of Budget Estimates (BE) and expenditure under these programmes during the last three years and the current year is given in **Annexure-III**.

The overall contribution to the Tribal Sub-Plan (now Sub-Scheme) across Ministries by the Central Government is now Rs.31919.51 crore for the year 2017-18. Centralised monitoring of TSP allocations for focused development of tribals has been taken up by the Ministry of Tribal Affairs. Budgetary requirement for development of tribal villages is duly addressed by the Government.

**Annexure-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3319 DUE FOR ANSWER ON 12.07.2019 ASKED BY SHRI KANAKMAL KATARA REGARDING FOREST VILLAGES

**Statement showing number of forest villages in various State/UT**

<b>S.N.</b>	<b>State</b>	<b>Total No. of Villages</b>
1	Assam	499
2	Chhattisgarh	425
3	Goa	52
4	Gujarat	196
5	Himachal Pradesh	0
6	Jharkhand	24
7	Madhya Pradesh	893
8	Meghalaya	23
9	Mizoram	85
10	Odisha	20
11	Tripura	62
12	Uttarakhand	61
13	Uttar Pradesh	13
14	West Bengal	170
15	Lakshadweep	0
<b>A</b>	<b>Sub total</b>	<b>2,513</b>
<b>Information available for number of villages only for core/critical Tiger Reserve area in the following States</b>		
<b>S.No.</b>	<b>State</b>	<b>No. of villages inside the core/critical tiger habitat</b>
16	Andhra Pradesh	28
17	Arunachal Pradesh	3
18	Bihar	0
19	Karnataka	102
20	Kerala	0
21	Maharashtra	33
22	Rajasthan	82
23	Tamil Nadu	49
24	Telangana	37
<b>B</b>	<b>Sub total</b>	<b>3,34</b>
<b>Grand Total (A+B)=</b>		<b>2,847</b>

**Annexure-II**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3319 DUE FOR ANSWER ON 12.07.2019 ASKED BY SHRI KANAKMAL KATARA REGARDING FOREST VILLAGES

State-wise details of funds released / utilized under the Centrally Sponsored Scheme of Project Tiger during last three years and the current year

(Rs. in lakhs)

Sl. No.	State	2015-16	2016-17	2017-18 (including All India Tiger Estimation)	2018-19 (as on 28.1.2019)
		Released / Utilised	Released / Utilised	Released / Utilised	Released/ Utilised
1	Andhra Pradesh	0.00000	173.48600	232.49	162.18
2	Arunachal Pradesh	429.53900	597.28900	671.0222	710.11
3	Assam	1425.41300	1510.92100	2309.608	1887.23
4	Bihar	223.55051	487.83800	552.273	570.89
5	Chhattisgarh	398.94500	626.56700	1315.076	479.50
6	Jharkhand	47.98470	323.76200	338.62	293.45
7	Karnataka	1378.19440	3203.61440	2308.846	1784.86
8	Kerala	396.60100	780.23100	636.412	520.45
9	Madhya Pradesh	1421.00700	12885.59790	11455.457	5151.63
10	Maharashtra	3923.07890	8229.71800	6524.165	10392.76
11	Mizoram	187.98450	301.54800	215.316	134.44
12	Odisha	544.80052	917.16700	1646.127	818.35
13	Rajasthan	1257.80800	381.30200	773.09	598.07
14	Tamil Nadu	1950.17128	949.86900	2551.058	1142.62
15	Telangana	214.81920	239.25900	350.416	1036.22
16	Uttarakhand	683.98538	1023.40300	1187.439	1112.34
17	Uttar Pradesh	624.54630	1057.04500	820.074	621.73
18	West Bengal	376.50781	536.14070	597.5808	398.07
19	Goa	0.00	0.00	10.88	0.00
20	Manipur	0.00	0.00	2.70	0.00
21	Nagaland	0.00	0.00	1.35	24.86
	<b>Total</b>	<b>15484.9365</b>	<b>34224.7580</b>	<b>34500.000</b>	<b>27839.46</b>

**Annexure-III**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) &(d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3319 DUE FOR ANSWER ON 12.07.2019 ASKED BY SHRI KANAKMAL KATARA REGARDING FOREST VILLAGES

The details of BE and expenditure under programme for development of forest villages during the last three years and for the year 2017-18

**Grant under SCA to TSP**

**(Rs. in crore)**

S.No.	Year	BE	Expenditure
1.	2014-15	1200.00	1039.61
2.	2015-16	1250.00	1132.17
3.	2016-17	1250.00	1195.02
4.	2017-18	1350.00	1166.66 (sanctioned upto 12.03.2018)

**Grant under Article 275 (1) of the Constitution**

**(Rs. in crore)**

S No.	Year	BE	Expenditure
1.	2014-15	1317.00	1132.64
2.	2015-16	1367.00 (R.E. 1392.28)	1392.26
3.	2016-17	1400.00	1265.81
4.	2017-18	1500.00	1374.44 (upto 12.03.2018)